

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.306/10/HDB/2017
NAME OF THE COMPANY	NSL Nagapatnam Power & Infratech Limited
NAME OF THE PETITIONER(S)	NSL Nagapatnam Power & Infratech Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM D. NARENDAR NAIK	Advocate Advocate	900666072 9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy, Sr. Counsel. Ritunjay Gupta			
Hareesh Rajesh kumar	Advocate	9000292970 rajesh.hareesh@jbalaw.com	

For CA 48/18  
in Pet. No. 306

Venkateswarlu KARRE R P KARIVENKATESWARLU  
R. Ragunandan Rao — For RP — @GMAIL.com  
C. B. Bhupesh **ORDER** 9966622805 —

16.03.2018 Heard Mr.Naresh Kumar Sangam, along with Mr.Narender Naik, Learned Counsels for the Petitioner. Mr. S.Niranjan Reddy, Sr. Counsel along with Mr. Ritunjay Gupta, for CA.48/2018 and Mr. H.Rajesh Kumar, Learned Counsels for the Respondent for the Petitioner. Mr.Venkateswarlu.K , for RP.

Post the CA along with CP.  
Post the case on 26.03.2018.

Member (Judl)